
V.S.J.Dinakaran Vs Deputy Commissioner Of Income Tax And Others

Writ Appeal No. 1174 Of 2022, Civil Miscellaneous Petition No. 7405 Of 2022

Court: Madras High Court

Date of Decision: June 30, 2022

Acts Referred:

Prohibition Of Benami Property Transactions Act, 1988 – Section 2(9), 24, 24(1), 24(4), 24(3), 24(4)(a)(i), 24(4)(a)(ii), 24(5), 25, 26, 26(3), 153C, 245D(1)

Hon'ble Judges: R. Mahadevan, J; J. Sathya Narayana Prasad, J

Bench: Division Bench

Advocate: Vandana Vyas, Sheela

Final Decision: Dismissed

Judgement